GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2206 ANSWERED ON:24.07.2014 NH ACCIDENT RELIEF SCHEME Chautala Shri Dushyant;Paswan Shri Kamlesh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India has instructed developers and Government agencies managing and maintaining National Highways (NHs) to ensure that ambulances and patrolling vehicles are available round the clock;
- (b) if so, the details thereof along with the ambulances and petrol vehicles deployed on National Highways across the country;
- (c) whether the Government has received any request for cranes and ambulances under National Highway Accident Relief Service Scheme from States/Union territories during the last three years and the current year, if so, the details thereof, State-wise;
- (d) the number of cranes and ambulances provided to States/Union territories during the said period; and
- (e) whether the Government proposes to launch 'first respond' under the name of trauma attendant mobile vehicle/two wheeler vehicle service to provide emergency medical care to the victims of road accidents in the entire country, if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

- (a) Yes, Madam. Concession Agreements prescribe that the Concessionaire is required to provide round the clock ambulance service for road accident victims and in addition provide Route Patrol Vehicles, Tow-Away Cranes for incident management on Project Highway. In order to monitor implementation of above provision, a comprehensive web based mechanism namely Vehicle Tracking System (VTS) with facility of GPS (Global Positioning System) to track Ambulance / Route Patrol Vehicles has been created by National Highways Authority of India (NHAI), which inter-alia, monitor deployment and uses of such vehicles on National Highways (NH).
- (b) Ambulances, Route Patrol Vehicles and Tow Away Cranes are provided at an average length of 50 kilometer on NHs entrusted to NHAI. List of all Ambulances, Cranes & Route Patrol Vehicles along with their locations is available on NHAI websitewww.nhai.org
- (c) The State-wise details of the proposals received from various State Governments for cranes and ambulance under National Highway Accident Relief Service Scheme during the years 2010-2011 and 2011-12 are at Annexure I. The Ministry has not invited proposals for cranes and ambulances from State Governments from 2012-13 onwards.
- (d) Ministry of Road Transport and Highways, has provided 76 cranes and 134 Advance Life Support Ambulances to States/UTs during the last three years.
- (e) No, Madam. In order to give a boost to emergency care of the road accident victims, the Ministry of Road Transport & Highways has launched a pilot project on Gurgaon Jaipur section of NH 8, for providing cashless treatment to road accident victims for 48 hours or Rs. 30,000/ whichever is earlier. The Ministry also intends to launch two more pilot projects for cashless treatment to road accident victims on (i) Ahmedabad Mumbai Stretch of NH 8 and (ii) Ranchi Rargaon Mahulia stretch of NH 33.